

**LOSS SUFFERED BY MECHANISED
BRICK PLANT**

590. SHRI NIREN GHOSH :
 SHRI K. P. SUBRAMANIA
 MENON : SHRI A. P.
 CHATTERJEE : SHRI
 SASANKASEKHAR
 SANYAL : SHRI SAUL
 KUMAR GANGULY :

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that the public sector Mechanised Brick Plant set up by the National Buildings Construction Corporation, is running at a loss;

(b) if so, the total loss that have been incurred during the last three years, yearwise;

(c) whether it is also a fact that the production during this year is less than that of the last year;

(d) if so, the reasons therefor; and

(e) what steps have been taken by Government in this regard ?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH) : (a) and (b) Yes, Sir.

	Rs. in lakhs.
1967-68	3.35
1968-69	7.95
1969-70	8.31
TOTAL	19.61

(c) Yes, Sir.

(d) and (e) The fall in production so far during the current year has been mainly due to a slowing down of the work by the labour. The losses mentioned are the result of the low level of production, owing, amongst other causes, to heavy rejections of finished bricks and certain deficiencies in the plant for drying bricks. Following of various studies made, steps have been taken to improve the blending of clay and the forming and drying of bricks. Oil fired burners have been installed and artificial driers provided to improve and speed the process of drying of bricks. In addition, discussions have lately been held with the labour to improve productivity and these already promise to yield beneficial results.

**COMMITTEE TO REVIEW OUT-OF-TURN
ALLOTMENT OF RESIDENTIAL QUARTERS
TO GOVERNMENTS SERVANTS**

591. SHRI R. P. KHAITAN : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) the number of times the committee to review the out-of-turn allotment cases of residential quarters to Government servants in Delhi met since May, 1969;

(b) the number of cases disposed of by the Committee since then; and

(c) how many persons have been given allotments as a result of the review ?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH) : (a) The Special Accommodation Committee constituted for the purpose of reviewing out-of-turn allotments met in August, 1969 to lay down guidelines. Thereafter, cases are being considered by the Committee in batches, through circulation.

(b) 267 cases.

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**FERTILISER REQUIREMENTS IN THE
COUNTRY**

592. SHRI K. CHANDRASEKHA-RAN : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that the country is still short of the required quantities of various types of fertilisers;

(b) whether Government are exporting fertilizers which are required in this country; and

(c) whether it is a fact that the F.A.C.T. has been exporting some types of fertilisers including Ammonium Chloride ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) Yes, Sir.

(b) Generally, no fertilizers are exported. However, a small quantity of one tonne in 1967-68 and 230 tonnes in 1968-69 of ammonium sulphate were exported.

(c) F.A.C.T. has been exporting ammonium chloride, which is a high grade chemical and is not used as a fertiliser.